

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/37/2016  
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others  
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited  
& 5 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
(1.)	T. V. P. Sai Vihari for Han Shankar Nani	Counsel for Petitioner	T. V. P. Sai Vihari
2)	R. VIDHYA SHANKAR R. ASHOK KUMAR	Counsel for R	Ashok Kumar

ORDER

Counsels for both the parties present and reported that settlement talks are in progress and prayed further time to report the progress. Time extended at request.

Put up on 23.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)